

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No case of corruption or harassment of passengers at Trivandrum Airport has come to the notice of the Government.

(b) to (d). Do not arise.

**News Captioned 'Hungary's Metal Units, to be Based on Indian Ore'**

2361. SHRI BALASAHEB VIKHE PATIL: Will the Minister of PLANNING be pleased to state:

(a) whether the attention of Government has been drawn to the news in the Economic Times dated 12 February, 1989 as "Hungary's metal units to be based on Indian Ore";

b) if so, the details of discussions held with the visiting Hungarian Minister of State for Planning in this regard; and

(c) the outcome of the talks?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir.

(b) This issue was not discussed because the Indo-Hungarian Group of Planning Experts confined its deliberations only to technical planning issues and matters.

(c) Does not arise.

**Flights of Foreign Airlines to Trivandrum**

2362. SHRI T. BASHEER : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any foreign Airlines have approached Government to operate their flights to Trivandrum; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). In the recent past, no foreign airline has applied for operating services to Trivandrum except Gulf Air. The request of Gulf Air has not been accepted by the Government of India.

**Projects for Development of Tourism in Kerala**

2363. SHRI T. BASHEER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any proposals received from Government of Kerala for development of tourism in the State are pending with the Union Government;

(c) if so, the details thereof; and

(d) the steps taken by Government to clear these projects?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). During the current financial year, the Central Department of Tourism has sanctioned an amount of Rs. 166.54 lakhs for tourism projects in Kerala. The following projects submitted by the Government of Kerala for Central financial assistance during 1988-89 have not been sanctioned so far:

1. Yatri Niwas at Cannanore
2. Trekkers huts at Poonmudi